

SL. No.2

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/902/2024 in IA (IBC)/1591/2023 in CP(IB) No.458/7/HDB/2018
NAME OF THE COMPANY	Konaseema Gas Power Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Konaseema Gas Power Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/902/2024 in IA (IBC)/1591/2023**

**Present:** Ld. Counsel Mr. VVSN Raju for the Applicant.

This application has been moved for substituting the Liquidator in place of Resolution Professional. Keeping in view the facts and circumstances, prayer is allowed. Necessary substitution is directed to be made. Amended cause title be filed. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**